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CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR

Date of order: 21.9.95

O.A. NO. 163/95

P.P.AGRAWAL	:	Applicant
Mr.J.K.Kaushik	:	Counsel for applicant
versus		
UNION OF INDIA AND ANOTHER	:	Respondents
Mr.Sunil Joshi Brief holder for Mr.J.P.Joshi	:	Counsel for respondents

CORAM

THE HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN  
THE HON'BLE MR.N.K.VERMA, ADMINISTRATIVE MEMBER

PER HON'BLE MR.GOPAL KRISHNA :

Applicant P.P.Agrawal has prayed in this application under sec. 19 of the Administrative Tribunals Act, 1985, that the impugned order dated 20.3.95 (Annex.A-1) striking ~~xxx~~ off the applicant from the post of Telecom District Manager, Jodhpur and the impugned order dated 30.3.95 (Annex.A-2) passed by respondent no. 2 showing him as relieved on 20.3.95 instead of 24.3.95 from the post of Telecom District Manager, Jodhpur, may be declared illegal, without jurisdiction and the same be quashed.

2. We have heard the learned counsel for the applicant and Shri Sunil Joshi brief holder for Shri J.P.Joshi, counsel for the respondents and have perused the records.

3. The contention of the applicant is that Jodhpur Telecom District is not under the General Manager, Telecom Chittorgarh (West), Jodhpur, as per Telecom Directorate Memo No. 6-81/

89-T.E.--I dated 7.6.91 and the General Manager, Telecom (West), Jodhpur, was not competent to strike off the applicant from the post of Telecom District Manager, Jodhpur. The applicant has not made any representation in regard to his grievance.

4. In the circumstances, we dispose of this O.A. <sup>at the stage of admission</sup> with a direction to the applicant to make a representation to the concerned higher authority in regard to his grievance. If any representation is filed to the concerned authority, the same may be decided through a speaking order.

N.K.V.  
( N.K.VERMA )  
Member (A)

G.K.M.  
( GOPAL KRISHNA )  
Vice Chairman

Received the copy of  
order dt. 21.9.95  
Sweefher  
26/9/95

R/Copy  
26/9/95  
~~Copy~~

Part II and III destroyed  
in my presence on 21.1.2001  
under the supervision of  
section officer (J) as per  
order dated 4.9.2000

SD  
Section officer (Record)

SL